

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 227/93

1A

New Delhi this the 28th day of February 1997.

Hon'ble Mr N. Sahu, Member (A)

Shri Mukesh  
S/o Sh. Dulore Lal  
R/o othi No. 1/3  
Palaika Nikunj  
Telegraph Lane  
New Delhi.

...Applicant.

(By advocate: Shri J. C. Madan)

Union of India through

1. Secretary  
Ministry of Information  
& Broadcasting  
Shastri Bhawan  
New Delhi.

2. The Director General  
Doordarshan  
Mandi House  
New Delhi.

...Respondents.

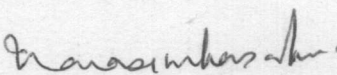
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(By advcoate: Shri K.K. Patel)

ORDER (oral)

Hon'ble Mr N. Sahu, Member (A)

Learned counsel for the applicant seeks permission to withdraw the application in view of the fact that the applicant has been conferred temporary status and continuing in service.

Prayer is allowed to withdraw the application with liberty to move the court again if further grievance arises in this regard. OA is dismissed as withdrawn.

  
(N. Sahu)  
Member (A)

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